

NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

CAUSE LIST – COURT NO.1

Hon'ble Shri Justice Dr. P. Jyothimani
Judicial Member

Date: 19-09-2017
Time: 10.30 am

Hon'ble Shri P.S. Rao
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	M.A.No.132 of 2017(SZ) IN Application No.89 of 2014 (SZ)	The Conservator of Forest Kerala State, Thiruvananthapuram and 2 others Vs M.S. Thankappan, Thekkady, Idukki Dist	M/s. Sandesh Raja Counsel for Applicant M/s P.B. Sahasranaman S. Kamaleshkannan and Sai Sathya Jith for R1 M/s.M.R.Gokul Krishnan for R2 & R3 M/s M.Ajay for R4 M/s M.K.Subramanian E.Manoharan & P.Velmani for R5	For Judgement
2	M.A.No.133 of 2017(SZ) IN Application No.212 of 2014 (SZ)	The Conservator of Forest Kerala State, Thiruvananthapuram and 2 others Vs Abraham Thomas, Idukki District and others	M/s. Sandesh Raja Counsel for Applicant M/s Yogeshwaran for R1 M/s.M.R.Gokul Krishnan for R2 & R3 M/s. Rema Smrithi for R4 M/s M.K.Subramanian E.Manoharan & P.Velmani for R6 M/s M.Ajay for R5	
3	Application No.206 of 2017(SZ)	S.Ranjith Fernando, Pudupet, Chennai Vs The Chairman, Tamil Nadu Pollution Control Board, Chennai and 3 others	M/s. D.Ravichander, P.Saritha, P.Dinesh Kumar Counsel for Applicant	For Admission

4	Appeal No.76 of 2017(SZ)	M/s. B.J.Expo Pvt Ltd, Rep by its Managing Director, Avadi, Chennai Vs Tamil Nadu Pollution Control Board, Rep.,by its Member Secretary, Guindy, Chennai and 6 others	M/s. D.Ravichander, P.Saritha, P.Dinesh Kumar Counsel for Appellant	For Admission
5	Application No. 37 of 2012 (SZ)	S.P. Surendranath Karthik, Madipakkam, Chennai Vs The Chairman, Pallavaram Municipality and others	M/s. Kaushik Narain Sharma Counsel for Applicant M/s P. Srinivas for R1 & R12 M/s. H. Yasmeen Ali for R2, R3 M/s. M.K. Subramanian P.Velmani for R5, R9,R10 & R11 M/s. D.S. Ekambaram for R4 M/s. E.Manoharan for R6 to R8	For hearing
6	Application No.98 of 2014(SZ)	The Sembakkam Civil Welfare Association, Rep. by its General Secretary P.Rangaraj, Chennai & others Vs The Secy. to the Government of Tamil Nadu, Department of Environment and Forests and Others	M/s. Taaurs Associates, Kamalesh Kannan & S. Sai Satya Jith Counsel for the Applicant M/s M.K Subramanian E.Manoharan & P.Velmani for R1,R2, R3 M/s.P. Srinivas & R.Purushothaman for R4 M/s.Yasmeen ali for R5 & R6	For hearing
7	Application No.168 of 2014 (SZ)	C. Shakuntala, Puthugovindapuram, Ambur Vs The Loss of Ecology Authority, Chennai & others	M/s. Yogeshwaran .A Counsel for Applicant M/s. N. Sankaravadivel for R1 M/s. H.Yasmeen Ali for R2 M/s. M.K Subramanian E.Manoharan & P.Velmani for R3	For hearing

8	<p>M.A No. 153 of 2017 (SZ) IN Application No. 62 of 2016(SZ)</p> <p>Application No. 62 of 2016(SZ)</p>	<p>Sneha Skyhigh Private Ltd., Sangareddy District Vs Human Rights & Consumer Protection Cell Trust – Regd. No. 1/IV/2014 Rep. by its chairman, Thakur Rajkumar Singh, Hyderabad and others</p> <p>Human Rights & Consumer Protection Cell Trust – Regd. No. 1/IV/2014 Rep. by its chairman, Thakur Rajkumar Singh, Hyderabad and others Vs The state of Telangana, Rep. by its Chief Secretary, Hyderabad, Telangana state and others</p>	<p>M/s. Rank Associates Counsel for Applicant Mr.Thakur Rajkumar Singh Party in person - R1 to R3 Mrs.H.Yasmeen Ali for R4, R5, R7 & R9 Mr.T.Sai Krishnan for R6</p> <p>Mr.Thakur Rajkumar Singh Party in person Mrs.H.Yasmeen Ali for R1, R2, R4 & R5 Mr.T.Sai Krishnan for R3 M/s. Rajasekhar, R.Saravanan for R7 & R8 M/s. Rohan Cherian for R9 Mr.M.V.Pratap Kumar for R10 M/s. Abdul Saleem & Taaurs Associates for R11 M/s.M.V.Durga Prasad T.Rathna Kumar for R12 M/s.Krishna Ravindran A.Charles Drawin S.Praveen Kumar for R13</p>	<p>For direction</p> <p>For hearing</p>
9	<p>Application No.61 of 2015(SZ)</p>	<p>Human Rights & Consumer Protection Cell Trust, Hyderabad, Telangana State Vs The State of Telangana, Rep by its Chief Secretary, Hyderabad, Telangana and 7 others</p>	<p>Shri. Thakur Rajkumar Singh Party in Person Smt.H.Yasmeen Ali for R1,R5 to R7 Mr.T.Sai Krishnan for R2 &R3 M/s. Mission Legal Ramesh Ganapathy, Deepan Chakkaravarthy, Kalpana Saridevi, Chandralekha for R4</p>	<p>For hearing</p>
10	<p>Application No.148 of 2016 (SZ)</p>	<p>S.Kannan Vishwanath, Sri Vaikundam, Thoothukudi Dist. Vs The District Collector, Thoothukudi Dist. and 7 others</p>	<p>M/s. A.Saravanan J.Karthikeyan AK.Gopalan & K.Thirunavukarasu Counsel for Applicant M/s. M.K Subramanian & P.Velmani</p>	<p>For hearing</p>

			<p>for R1,R2, R3 & R6 Mr.S.Azhagam Perumal for R4 & R5 Mr.D. Ramesh Kumar for R8 Mr. A.R.Ramanathan for R7</p>	
11	<p>Application No. 154 of 2016(SZ)</p>	<p>Human Rights & Consumer Protection Cell Trust – Regd. No. 1/ 1V/ 2014</p> <p>Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad and 3 others</p> <p>Vs</p> <p>The State of Telangana, Rep. by its Chief Secretary, Hyderabad, Telangana State and 8 others</p>	<p>Mr. Thakur Rajkumar Singh</p> <p>Party in person</p> <p>Mr.T.Saikrishnan for R4 Smt.Yasmeen Ali for R1 to R3 and R5 to R7 M/s. K.Sai Rama Murthy K.Shankar & Jayanthi for R8, R9</p>	For hearing
12	<p>M.A.No. 146 of 2017(SZ)</p> <p>IN</p> <p>Application No. 156 of 2016 (SZ)</p>	<p>M.S.R.Prasad, Kukatpally, Hyderabad And 53 others</p> <p>Vs</p> <p>Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014, Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad and others</p>	<p>M/s. G.Vijayakumar P.Ravikumar B.Rajesh V.Sundarraman</p> <p>Counsel for Applicant</p> <p>Mr. Thakur Rajkumar Singh – R1 to R4 Party-in-Person M/s.Yasmeen Ali for R5, R9 to R14 M/s.T.Saikrishnan for R6,R7,R8 M/s.D.Sreenivasan for R15 M/s.N.Purushothaman for R16 M/s.Stanley Hebzon Singh for R19 M/s.Kolluri Mahesh – R17 Party-in-Person M/s.Boini Balaji – R18 Party-in-Person Mr.Md.Asif – R20 Party-in-Person M/s.Anwarunissa – R21</p>	For Impleading

	Application No. 156 of 2016 (SZ)	Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014, Rep. by its Chairman, Thakur Rajkumar Singh, Hyderabad and 3 others Vs The State of Telangana, Rep. by its Chief Secretary, Hyderabad, Telangana State and others	Party-in-Person Mr.T.Pandu Ranga Reddy – R22 Party-in-Person Mrs.Edla Ramesh – R23 Party-in-Person M/s.Nandaram Lalitha – R24 Party-in-Person Mr. Thakur Rajkumar Singh Party in person Mr.T.Saikrishnan for R2,3,4 Smt.Yasmeen Ali for R1,R5, R6 and R7 to R10 Mr.D.Sreenivasan for R11 Mr.N.Purushothaman for R12 Mr.Stanley Hebzon Singh for R15 M/s.Kolluri Mahesh – R13 Party-in-Person M/s.Boini Balaji – R14 Party-in-Person Mr.Md.Asif – R16 Party-in-Person M/s.Anwarunissa – R17 Party-in-Person Mr.T.Pandu Ranga Reddy – R18 Party-in-Person Mrs.Edla Ramesh – R19 Party-in-Person M/s.Nandaram Lalitha – R20 Party-in-Person	For hearing
13	Application No.268 of 2016(SZ)	Korattur People’s Welfare & Awareness Trust Rep.,by Mr.S.Sekaran Korattur, Chennai – 600 076	M/s.Kamatchi.D R.Kamala Devi B.Ram Prasad Counsel for Applicant	For filing Status Report

		<p style="text-align: center;">Vs</p> <p style="text-align: center;">Government of India, Rep.,by its Secretary Ministry of Environment, Forest and Climate Change And 18 others</p>	<p>Mrs.M.Sumathi for R1 M/s M.K.Subramanian E.Manoharan & P.Velmani for R2 to R5 M/s.Surya Prakash for R6 to R8 Mr.G.Janakiraman for R9 Mrs.Rita Chandrasekar for R10 M/s. R.Saravanakumar E.Veda Bagath Singh J.Raja Rao, U.Sriram for R11, R13 to R16, R18 M/s. O.S.Vijaya Sarathi, S.Jagadeeswari, M.P.Veera Selvam for R12</p>	
14	Application No.68 of 2017 (SZ)	<p>Tandur Citizens Welfare Society, Rep.,by its President, Rajgopal Sarada, Ranga Reddy District, Telangana Vs Government of Telangana Rep.,by its Secretary, Mines & Geology Department, Secretariat, Hyderabad and 4 others</p>	<p>M/s. Swaminathan Law Associates, T.Hemalatha, R.Mohandoss, K.Thirunavukarasu & P.R.S.Thamizhmaran Counsel for Applicant M/s. H.Yasmeen Ali for R1</p>	For Rejoinder
15	Application No.118 /2017 (Kerala Circuit Bench Case)	<p>Y Sam, Puthen Veedu, Powdikonam, Trivandrum Vs District Collector, Trivandrum & 11 Others</p>	<p style="text-align: center;">Y. Sam (Party in person)</p>	For Appearance and Reply
16	Application No.144 of 2017 (SZ)	<p style="text-align: center;">E.Uma, W/o. Ramalinge Gowda, Mandya District, Karnataka Vs</p>	<p>M/s. E.Vijay Anand, G.V Seetha Lekshmi, R.Baskaran Counsel for Applicant</p>	For Orders

		The State of Karnataka, Department of Forest, Environment, Ecology, Rep.,by its Secretary, Bangalore and 7 others	M/s. Devraj Ashok for R1,R3 to R7 M/s. M.R.Gokul Krishnan for R2 M/s. Ramana K.A.Chandrasekhar, T.R.Sundaram for R8	
17	Application No.168 of 2017 (SZ)	R.Doraisamy, Kilapauk, Chennai Vs The Department of Environment Rep.,by its Director Chennai and another	M/s. Yogeshwaran Neha Miriam Kurian Counsel for Applicant M/s. E.Manoharan P.Velmani for R1 M/s. R.Surya Prakash for R2	For hearing
18	Application No.187 of 2017 (SZ)	Sri Kumaraswamy Silica Mines Rep.,by its Partner Chillakur Mandal, Nellore District, A.P. Vs The Secretray Ministry of Environment ,Forests & Climate Change Government of India New Delhi and 3 others	M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha T.Hemalatha M.Gopi Counsel for Applicant M/s. Me.Saraswathy for R1	For Report
19	Application No.194 of 2017 (SZ)	Mr. Shafeeq Ahmed, Manager (Rep on behalf of) Kothari Industrial Corporation Fertilizer Division Thiruvallur District Vs The Member Seretary Central Pollution Control Board New Delhi and 5 others	M/s. P.Bagyalakshmi R.Soniaglory R.Reyessa Counsel for Applicant M/s. P.Jayalakshmi for R1 & R2 M/s. Rita Chandrasekar for R3 & R4	For Orders

For further details, Please log on to our website www.greentribunal.gov.in

Registrar